

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : INDORE

Miscellaneous Application No.201/01167/2018

(in OA 201/00330/2017)

Indore, this Tuesday, the 18th day of December, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Union of India & Ors.

-Applicants

(By Advocate – Shri Kshitij Vyas)

V e r s u s

Smt. Margaret Mathai, w/o Shri P.C. Mathai, aged – 54 years,
Nurse/D, R/o-D-9, RRCAT Colony, Sukhniwas, PO – RRCAT,
Indore – 452013 (M.P.)

-Respondent

O R D E R (O R A L)

By Navin Tandon, AM.

This Miscellaneous Application has been filed by the applicants (respondents in OA) seeking further four months time to comply with our order dated 09.08.2018 passed in Original Application No.201/00330/2017.

2. In view of the reasons assigned in Para 4, MA is allowed. Applicants are allowed further four months time to comply with our order dated 09.08.2018.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member